

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4117
TO BE ANSWERED ON THE 20TH MARCH, 2018

INSURANCE CLAIMS UNDER PMFBY

4117. SHRI ANANDRAO ADSUL:
DR. PRITAM GOPINATH MUNDE:
SHRI ADHALRAO PATIL SHIVAJIRAO:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ऋदुशुआओ एवं किसान कल्याण ½âãè be pleased to state:

- (a) whether any deviation in the onset or departure of monsoon largely affects agricultural productivity in the entire Indian subcontinent by leaving farmers in the lurch and if so, the details thereof;
- (b) whether there is a need to create a foolproof mechanism that will make it easier for the Government to assess crop loss and speed up the process of settling insurance claims of farmers;
- (c) if so, the action taken by the Government in this regard;
- (d) the total cropped area insure during each of the last three years, State-wise;
- (e) whether lack of cooperation of the State Governments has been posing a huge challenge in the implementation of the 'Pradhan Mantri Fasal Bima Yojana (PMFBY)';
- (f) if so, the details thereof and whether any directions have been issued to the State Governments in this regard; and
- (g) the other steps taken or being considered by the Government to effectively implement the PMFBY in the entire country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ऋदुशुआओ एवं किसान कल्याण ½âãè ½ãñâ Àã¼ã ½âãè (SHRI PARSHOTTAM RUPALA)

(a) to (c): Though irrigation facilities have been developed in many parts of the country, monsoons remain a crucial factor for agricultural productivity in the Indian subcontinent.

Presently crop loss is assessed by the State Government on the basis of yield data arrived from Crop Cutting Experiments (CCEs). For purposes of crop insurance the conduct of CCEs is required to be co-witnessed by concerned implementing insurance companies to ensure transparency. To make the system foolproof the field functionaries are required to capture and ensure real-time transfer of yield data to crop insurance portal through Smart phone/CCE Agri App. The portal further auto-calculates the claims. Further, to assist with accurate crop loss estimation under PMFBY provision has also been made for use of Remote Sensing Technology and Unmanned Aerial Vehicle (UAV)/Drones.

(d): State-wise details of cropped area insured under various crop insurance schemes from 2014-15 to 2016-17 is **annexed**.

(e) to (g) : The States have been given the choice to opt for the scheme. As such successful Scheme implementation is largely their responsibility. That stated the scheme has been launched as recently as 2016-17 and there are huge implementation challenges such as slow adoption of new technologies, lack of infrastructure and manpower, lack of adherence to timelines for different activities including loss assessment through conduct of crop cutting experiments etc. The States therefore, need to play a pro-active role if they want to safeguard the interests of their farmers. The Government regularly issues advisories to States for timely compliance of Operational Guidelines. A national crop insurance portal has also been set up to integrate all the stakeholders including States on a common platform to facilitate end to end coordination for smooth implementation of the Scheme.

ANNEXURE				
STATE WISE TOTAL CROPPED AREA INSURED DURING LAST THREE YEARS				
Sl. No.	States	Area Insured		
		(ha)		
		2014-15*	2015-16*	2016-17 **
1	A & N ISLANDS	1230.47	1378.86	253.20
2	Andhra Pradesh	541150.51	2348775.57	1552471.55
3	Assam	30215.19	28572.54	41005.08
4	Bihar	3733197.25	2806354.38	2465249.21
5	Chhattisgarh	1894646.72	2342504.38	2416925.17
6	Goa	180.31	110.34	548.14
7	Gujarat	1388706.03	1031422.72	2841629.65
8	Haryana	50.62	0.00	2084575.87
9	Himachal Pradesh	53550.25	54100.80	128554.08
10	Jammu & Kashmir	809.23	0.00	0.00
11	Jharkhand	249868.47	416871.89	373763.64
12	Karnataka	1407229.24	1717970.08	4548284.21
13	Kerala	48457.63	64650.31	53105.05
14	Madhya Pradesh	10802626.84	12114509.08	11551396.63
15	Maharashtra	4863093.03	8301364.04	7442707.63
16	Manipur	6499.65	16799.33	9120.89
17	Meghalaya	1399.46	990.95	37.71
18	Mizoram	0.00	0.00	0.00
19	Odisha	1685203.28	2047198.74	1318711.78
20	Puducherry	1733.93	1941.37	7978.62
21	Rajasthan	11977914.74	11454818.45	10203045.70
22	Sikkim	17.42	104.04	130.50
23	Tamil Nadu	868664.75	1245163.33	1323975.91
24	Telangana	1405328.73	1606937.79	865560.39
25	Tripura	416.09	1027.68	4916.54
26	Uttar Pradesh	2043165.13	3798070.85	5752932.81
27	Uttarakhand	51278.06	111066.18	132362.70
28	West Bengal	996690.08	873402.74	2034681.22
	Grand Total	44053323.10	52386106.44	57153923.89

* Erstwhile crop insurance schemes

** PMFBY
